

Company: Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

Printed For:

Date: 24/08/2025

## Arunkumar Jayantilal Muchhala Vs Awaita Properties Pvt Ltd & Anr

Court: National Company Law Appellate Tribunal New Delhi

Date of Decision: April 2, 2024

Acts Referred: Insolvency and Bankruptcy Code, 2016 â€" Section 3(12), 3(33), 5(8), 5(8)(f), 7, 7(1), 7(4), 7(5), 8, 9,

61

Hon'ble Judges: Ashok Bhushan, Chairperson; Barun Mitra, Member (T)

Bench: Division Bench

Advocate: Dhruba Mukherjee, Anando Mukherjee, Maulik Chokshi, Shwetank Singh, Krishnendu Datta, Shikhil Suri,

Vidhi Kapor, Ishita Ahuja, Kunal Godhwani, Mithilesh Kumar Pandey

Final Decision: Disposed Of

**Judgement**